

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

104. IA/3185/2024 In C.P. (IB)/815(MB)2020

**IN THE MATTER OF**

Moli Merchant Traders Private Limited

... Petitioner

Vs

Enrich Shreya Marine Infrastructures Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 21.06.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: C. S. Nithish Bangera (PH)

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**ORDER**

**IA 3185/2024** – The present application has been filed for taking on record the constitution of stakeholders Consultation Committee by the liquidator. The same is taken on record. In view of the above, IA 3185/2024 is **disposed of.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/